

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**SPECIAL BENCH**

**COURT-VI**

**Item No. 101  
IB-946/ND/2020**

**IN THE MATTER OF:**

**M/s Sumridhi Aluminium Pvt. Ltd.**

**...PETITIONER**

**Vs**

**Kiran Udyog Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 30.09.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :Mr. Shekhar Gupta, Mr. Mohd. Shahbaz and Mr. Akash Gupta, Advocates**

**For the Respondent/Corporate Debtor :**

**ORDER**

Heard the submissions made by the counsel for the operational creditor. Ld. Counsel for the operational creditor has prayed time for filing a short affidavit to meet the compliance of Section 9 (3) (c) of the Code. A week days' time has been granted. Post the matter to 23<sup>rd</sup> October, 2020.

- Sd -

**(V.K. Subburaj)  
Member (T)**

- Sd -

**(P.S.N. Prasad)  
Member (J)**

(Annu)